

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD**

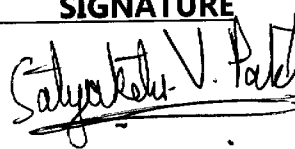
**Cont.A 6 of 2019 in CP 17/NCLT/AHM/2016**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2020**

Name of the Company: Bhupendra Patel & Ors.  
V/s  
Hotel Oasis (Surat) Pvt. Ltd. & Ors

Section: Section 425 of the Companies Act, 2013

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	SATYAKETU PATEL	R-2	Self	
2.				


**ORDER**

The representative Mr. Satyaketu Patel for the Respondent No. 2 Company present in person and submitted that his Counsel is not present today.

Learned PCS for the Petitioner has sent a sick note on the ground of some medical emergency. In view of this the matter is adjourned.

List the matter on 25.02.2020.

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 13th day of January, 2020.